## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/206/2016

NAME OF THE PETITIONER(S)

: A. Ramasubbu

NAME OF THE RESPONDENT(S)

: M/s ANRA Pharmaceuticals Private Limited & 2 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM



1) For TK Bhaskar Prinyadaushini N Shwetha Vasudevan

For J. John

Counsel for Positioner

## **ORDER**

Counsels for both the parties present. Counsel for petitioner filed rejoinder by serving a copy to the other side. Counsel for respondents sought time for filing sur rejoinder. Time extended at request. Put up on 20.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Taria)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)